## **Declaration of Assets and Liabilities**

Year. 20.22-23

9/2/22

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/	RACHANA NIDH?			-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000 S.B. I BANK B.V. S	4000/		-	
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11c policy No. 829208933	-		-	•
(v)	Motor Vehicles (details of make, etc.)	,	-		-	
(vi)	Jewellery (give details of weight and value)	-	109	-	-	
(vii)	Other assets, such as values of claims / interests	-	-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	٢	,	6	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1	1	_	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_	1		-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(v)	Others (such as interest in property)		-	<b>-</b>	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S. B. I	1,80,000
	(ii) Loans from financial institutions		_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	~
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	•
	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ENAPR5119K	_
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		·
	(iii) Sales Tax [Only in case of proprietary business]	•	-
	(iv) Property Tax		-

## C. **Personal Detail**

GPF/CPF/PRAN No. :-			
Gender :- M (M/F)  Date of Birth :- O 1 O 8 I 9 9 3 (DD/MM/YYY)  Class/Group :- C (A/B/C)  Cadre :- OFFICE ASTENDANT (GARDNER)  (Full Name e.g. B.A.SBihar Administrative Service,	GPF/CPF/PRAN No.	110115365678	
Class/Group :- C (A/B/C)  Cadre :- OFFICE ASSENDANT (CARDNER)  (Full Name e.g. B.A.SBihar Administrative Service,	Gender	<b>M</b> (M/F)	
Cadre :- (A/B/C)  (Full Name e.g. B.A.SBihar Administrative Service,	Date of Birth	0 1 0 8 1 9 9 3 (DD/M	M/YYYY)
(Full Name e.g. B.A.SBihar Administrative Service,	Class/Group	(A/B/C)	
b.3.3. billar Secretariat Service etc.)	Cadre		
Home District :- GAYA	Home District	GAYA	
I hereby declare that the above details are true to the best of my	I hereby d	re that the above details are true to the best of	f my
knowledge and belief.	knowledge and be		

Signature Rahul Kumar Roshan

Name of Employee: RAHUL KUMAR ROSHAN

Designation: OFFICE ATTENDANT (LARDNER)

Department: CARE TAKER SECT 10 N

Note:

Place: PATNA

Date: 6 9/02.122

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rabul Kumar Roshan